

Annexure – 9

Name of the corporate debtor: Asian Hotels (West) Limited; Date of commencement of CIRP: 16 September 2022; List of creditors as on: 19 May 2023

(Amount in ₹)

List of other creditors (Other than financial creditors and operational creditors)
(for creditor claims received as of 19 May 2023 electronically and/or physically)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted ^[2]	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted ^[1]	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Asian Hotels (East) Limited	26/09/2022	5,879,639	5,879,639	Against advances and security given	-	-	No	-	-	-	-	-
2	National Stock Exchange Of India Ltd.	30/09/2022	1,489,160	658,440	Regulatory dues	-	-	No	-	-	830,720	-	-
3	Satish Narain Jajoo	22/10/2022	1,143,900	836,500	Against advances and security given	-	-	No	-	-	307,400	-	-
4	Horizon WIE (Pawan Mirchandani) ^[3]	11/11/2022	500,000	-	Against advances and security given	-	-	No	-	-	500,000	-	Claim form & complete documentation not submitted
5	S Factor	26/12/2022	700,000	700,000	Against advances and security given	-	-	No	-	-	-	-	-
6	Daxesh L Gandhi	27/09/2022	250,000	250,000	Against advances and security given	-	-	No	-	-	-	-	-
7	Nitin I Mehta	27/09/2022	250,000	250,000	Against advances and security given	-	-	No	-	-	-	-	-
8	Royal Décor	15/10/2022	500,000	500,000	Against advances and security given	-	-	No	-	-	-	-	-
9	FSK Salon And Academy	17/10/2022	300,000	300,000	Against advances and security given	-	-	No	-	-	-	-	-
	Total		11,012,699	9,374,579							1,638,120	-	

^[1] The amount of claim admitted may undergo a revision in case any additional information/document coming to the notice of the Resolution Professional warrants the same terms of Regulation 14(2) of CIRP Regulations, 2016^[2] The claim amount not admitted as it was not liable in line with the provisions of applicable laws^[3] The claim amount not admitted as appropriate claim form and complete documentation was not submitted by the claimant to review and verify the claim